GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 2672 ANSWERED ON 27TH DECEMBER, 2018

LAND ACQUISITION FOR NHS

2672. SHRI HARINARAYAN RAJBHAR: SHRI MAHEISH GIRRI: SHRIMATI POONAM MAHAJAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether National Highways Authority of India Limited has acquired land in various States of the country including Uttar Pradesh at present for construction of National Highways (NHs);
- (b) if so, the land acquired by the NHAI and the details of compensation given to people/farmers during the last three years and the current year, State-wise including Uttar Pradesh;
- (c) whether the Government has launched any web utility for land acquisition related processes developed to move towards total e-governance and reduce processing time and if so, the details thereof;
- (d) whether the Government has come up with any innovative financing models and means to mobilize funds from the market and if so, the details thereof;
- (e) whether the land acquisition cost for the National Highway projects in the State of Maharashtra increased during each of the last five years, if so, the details thereof including the land cost per hectare and the expenditure incurred for acquiring land for National Highway projects and total land possessed for the same during the last five years, year-wise and projectwise; and
- (f) if so, the reasons for the escalation of the land acquisition cost and the steps taken by the Government to deal with the situation and cost management of the upcoming road projects?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

- (a) and (b) Yes, Madam. Details of land acquired and compensation paid throughout the country including Uttar Pradesh by the NHAI during last three years and the current year are at **Annexure I.** State wise details of compensation paid for land are not maintained.
- (c) Yes, Madam. Ministry of Road Transport and Highways has developed a Web Utility, whereby, the land acquisition procedure for the National Highway Projects including processing of all Land Acquisition related gazette notification are done through a common platform namely "BHOOMIRASHI". It has been found that whereas physical processing of the cases usually takes time running from weeks and in some cases even months, the

processing time though the portal has been reduced to few days and to less than two weeks in majority of cases.

- (d) The Government has approved an innovative financing model TOT model to mobilize funds from the market in August, 2016. NHAI has also explored offshore markets and has issued maiden rupees denominated masala bonds of INR 3000 cr. in May 2017, which have been listed on London Stock Exchange, Singapore Stock Exchange and India INX.
- (e) and (f) The details of land acquired and amount deposited to the Competent Authority for Land Acquisition (CALA) in the State of Maharashtra is at **Annexure II.** The details regarding land acquired during the last five years, year-wise and project-wise in the State of Maharasthra are being compiled and would be laid on the Table of the House.

The reasons for escalation of land acquisition cost due to following stipulations contained in the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (RFCTLARR) Act, 2013 for determination of compensation; (i) The higher value amongst prevailing circle-rates or average of highest 50% of salestransactions of past 03 years shall be the market value of land, (ii) Value of land in rural areas shall be multiplied by a factor determined by the 'appropriate' Government, and, (iii) Solatium @100% shall be payable on the sum of; (a) market value of land (multiplied by factor) and, (b) value of assets thereon (ie crops, trees, ponds, buildings, bore-wells, structures etc). (iv) Interest @ 12% per annum shall be paid on market value of land from date of 3A/3D Notification upto date of taking possession or payment of compensation, whichever is earlier.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO. 2672 ANSWERED ON 27.12.2018 ASKED BY SHRI HARINARAYAN RAJBHAR AND OTHERS REGARDING LAND ACQUISITION FOR NHS

Details of land acquired and compensation paid during current year & past 05 years.

Sr	Year	Area Acquired (Ha)	Expenditure
No			(Rs Cr)
1	2013-14	8655	7,794
2	2014-15	6733	9,097
3	2015-16	9287	21,000
4	2016-17	7491	19,700
5	2017-18	9494	29,281
6	2018-19 (upto Oct)	6435	17,893

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (e) AND (f) OF LOK SABHA UNSTARRED QUESTION NO. 2672 ANSWERED ON 27.12.2018 ASKED BY SHRI HARINARAYAN RAJBHAR AND OTHERS REGARDING LAND ACQUISITION FOR NHS

Details of land acquired and compensation in the State of Maharashtra

Year	Land in Ha.	Amount deposited to CALA (in Cr.)
2015-16	694.57	1540.11
2016-17	953.48	2269.57
2017-18	1451.59	3895.85
2018-19	2411.61	5038.2
